

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.24 of 2013 &
I.A. No. 39 of 2013**

Dated : 14th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association

....Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s):

Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri

Mr. Anurag Sharma

Mr. Hemant Singh

Counsel for the Respondent(s):

Ms. Suparna Srivastava for R.1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.3, 8 & 9

Mr. Mehul Rupera for R.11

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **11.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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